

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.31 of 1994

Friday this the 25th day of February, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr. P. V. Venkata Krishnan, Administrative Member

Annamma Varghese
Assistant Accounts Officer,
Office of the Regional Provident
Fund Commissioner, Ernakulam.Applicant

(By Advocate Mr. V. Krishnakumar)
rep. Mr. K. Balachandran
Vs.

1. The Central Provident Fund Commissioner,
New Delhi.
2. The Regional Provident Fund
Commissioner, Trivandrum.
3. Smt. K. P. Radhamma, AAO, SRO
Provident Fund Office, Calicut.
4. Smt. K. Saraladevi, AAO, SRO
Provident Fund Office,
Kaloor, Ernakulam.
5. Smt. P. K. Sara, E.O.
Provident Fund Office
Kaloor, Ernakulam.Respondents

(By Advocates: 1. Mr. Madhusoodhanan for R.1&2)
2. Mr. P. S. Biju for R.3&4)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN,

Applicant challenges the transfers granted to
Respondents 3 to 5 in preference to her. Shri
N. Thiruvengadathan has filed an affidavit as authorised
by second respondent stating:

"Applicant can be posted as Assistant Accounts
Officer at Trivandrum in the vacancy which
will arise on 1.4.94."

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2. We record the undertaking. It is unnecessary to issue any directions in this application. We counsel respondents 1&2 to adhere to their undertaking.

3. Application is disposed of. No costs.

Dated 25th February, 1994.


Venkatakrishnan

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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